

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-25/2003/1047 /A

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pijush Pratim Bairagi,  
Special Judge, CBI, Assam,  
Addl. Court No. II,  
Chandmari, Guwahati-3.

Dated Guwahati the <sup>th</sup> 18 February, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/149-2024/80, dtd. 10.02.2025.  
Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 17.02.2025**, has been granted. During your absence, the Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati, in his absence, the Special Judge, CBI, Addl. Court No. 3 and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office along with the Court and Office of the Special Judge, CBI & NIA, Assam.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-25/2003/1048 - 1050 /A, dated** , 18-02-2025  
Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati.
3. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

